

DIVISION BENCH

ITEM NO.166

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CONT. Appl. No.9/ALD/2023 IN CP No.93/ND/2015

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAKESH KUMAR GARG & ORS V/S BIJNOR ENGG. PVT LTD & ORS
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Arun Saxena with
Ms. Nalini, Advs.

*: For the Respondent No.1-8 & Applicant in
CONT. Appl. No. 9/ALD/2023*

ORDER

- 1. At the request made by the Ld. Counsel representing the respondent, the matter is adjourned for 18th July, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

16th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**